

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 109/397-398/NCLT/AHM/2016 (New)
CP No. 77/397-398/CLB/MB/2015 (Old)**

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

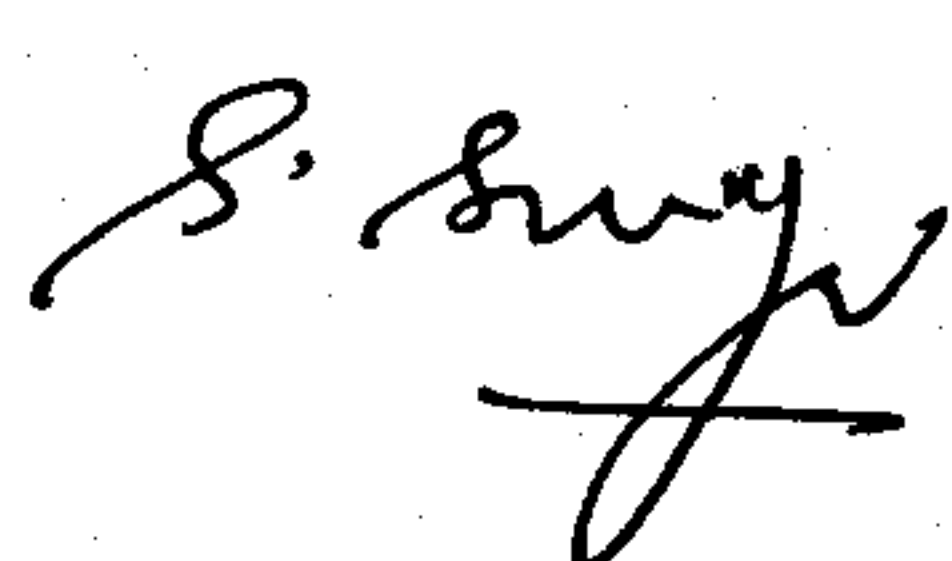
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2017**

Name of the Company: Pinakin Kharwar
V/s.
Rudraksh Synthetics Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	DHIREN R. DAVE	PCS	Respondents	
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2.	S. Suryanarayan	Advocate	Petitioner	
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ORDER

Learned Advocate Mr. S. Suryanarayanan present for Petitioner. Learned PCS Mr. Dhiren Dave present for Respondent.

Heard arguments of Learned Counsel for Petitioner and Learned PCS for Respondent.

For further reply arguments of learned Counsel for petitioner.

List the matter on 25.04.2017


11.4.17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of April, 2017.